NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,-BENGALURU BENCH, BENGALURU, HELD ON 17.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 634/16	TP 280/17	Adm.	391-394	Procare Holdings P. Ltd.

SIGNATURE NAME (IN CAPITAL) SL. REPRESENTATION TO WHOM NO. & PHONE NUMBER

SHRUTI JERE Connel for 9900053088 Applicant Co.

Heard the counsel for petitioner. She has filed affidavit,

Orders reserved.

MEMBER (J)

MEMBER (T)